Complaints against LPG dealers in Andhra Pradesh

2346. SHRIMATI VANGA GEETHA Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

- (a) the details of complaints received by Government against LPG distributers regarding irregularities during the last three years especially in Andhra Pradesh, and
 - (b) the action initiated against those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHAJ. PATEL): (a) Since 1 4,2003 and up to January 2006, Public Sector Oil Marketing Companies (OMCs) have received 3509 complaints against their LPG distributors in the country. Out of the above, 364 complaints pertain to the LPG distributors in the State of Andhra Pradesh. The details are given in the Statement (See below).

(b) Action against erring distributors has been taken by OMCs in terms of Marketing Discipline Guidelines (MDG)/Distributorship Agreement During the period from 1.4.2003 to January 2006. OMCs have terminated 24 LPG distributorships in the country including 3 in the State of Andhra Pradesh

Statement

The Details of complaints received by OMCs against LPG distributors during the last three years.

States/UTs	Number of complaints
Andhra Pradesh	364
Arunachai Pradesh	1
Assam	4
Binar	21
Chhattisgarh	19
Delhi	315
Goa	5
Gujarat	230
Haryana	88

States/UTs	Number of complaints
Himachal Pradesh	5
Jammu & Kashmir	20
Jharkhand	9
Karnataka	44
Kerala	243
Madhya Pradesh	112
Maharashtra	209
Manipur	-
Meghalaya	1
Mizoram	-
Nagaland	-
Orissa	36
Punjab	116
Rajasthan	98
Sikkim	-
Tamil Nadu	1011
Tripura	-
Uttar Pradesh	365
Uttaranchal	54
West Bengal	131
Andaman & Nicobar	-
Chandigarh	8
Dadra & Nagar Haveli	-
Daman Diu	-
Lakshadweep	•
Pondicherry	-
Toral:	3509